

DIVISION BENCH

ITEM NO. 116

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA (CAA) No. 8/ALD/2022

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December,
2022, 12:00 pm**

NAME OF THE COMPANY	PALIWAL MEDICARE PVT. LTD. & ANR.
UNDER SECTION	230/232 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Ankit Misra, PCS.

: *For the Applicants*

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to
09th December, 2022.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

07th December, 2022

*Priya Agarwal
(Stenographer)*